

ITEM NO.49+39

COURT NO.4

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 8261/2024

[Arising out of impugned final judgment and order dated 26-07-2022 in WP(C) No. 16752/2018 passed by the High Court of Orissa at Cuttack]

THE STATE OF ODISHA & ORS.

Petitioner(s)

VERSUS

BAIRAGI DALAI

Respondent(s)

IA No. 61107/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

WITH

SLP(C) No. 3643/2020 (XI-A)

SLP(C) No. 4230/2020 (XI-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 18830/2020)

SLP(C) No. 3644/2020 (XI-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 14038/2020)

SLP(C) No. 4229/2020 (XI-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 18683/2020)

SLP(C) No. 4231/2020 (XI-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 22741/2020)

SLP(C) No. 4733/2020 (XI-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 22658/2020)

SLP(C) No. 4734/2020 (XI-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 23020/2020)

SLP(C) No. 4735/2020 (XI-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 22998/2020)

SLP(C) No. 4736/2020 (XI-A)
 (IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 22421/2020

SLP(C) No. 4731/2020 (XI-A)
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 22914/2020

IA No. 22914/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

SLP(C) No. 8344/2020 (XI-A)

IA No. 54614/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

SLP(C) No. 15401/2023 (XI-A)
 FOR ADMISSION and I.R.

SLP(C) No. 14208/2023 (XI-A)

SLP(C) No. 15402/2023 (XI-A)

SLP(C) No. 12176/2023 (XI-A)

SLP(C) No. 15403/2023 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 88907/2023

IA No. 88907/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

SLP(C) No. 6426/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 132091/2023

IA No. 132091/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

SLP(C) No. 6054/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 222310/2023

IA No. 222310/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

SLP(C) No. 6446/2024 (XI-A)
 FOR ADMISSION and I.R.

SLP(C) No. 6060/2024 (XI-A)

SLP(C) No. 6053/2024 (XI-A)

SLP(C) No. 6059/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 6058/2024 (XI-A)
 FOR ADMISSION and I.R.

SLP(C) No. 6472/2024 (XI-A)
 FOR ADMISSION and I.R.

SLP(C) No. 6474/2024 (XI-A)

SLP(C) No. 6471/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 6473/2024 (XI-A)

SLP(C) No. 6051/2024 (XI-A)

SLP(C) No. 6052/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
252127/2023

FOR APPLICATION FOR SUBSTITUTION ON IA 197392/2024

IA No. 197392/2024 - APPLICATION FOR SUBSTITUTION

IA No. 252127/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 6177/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
217643/2023

IA No. 217643/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 24697/2023 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
226948/2023

IA No. 226948/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 6466/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 6450/2024 (XI-A)

SLP(C) No. 6454/2024 (XI-A)

Diary No(s). 50272/2023 (XI-A)

IA No. 121592/2024 - CONDONATION OF DELAY IN FILING

IA No. 121595/2024 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

IA No. 121594/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

Diary No(s). 52001/2023 (XI-A)

FOR ADMISSION and I.R.

IA No. 265452/2023 - CONDONATION OF DELAY IN FILING

SLP(C) No. 6456/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 6460/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 6461/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 6479/2024 (XI-A)

Diary No(s). 21129/2024 (XI-A)

IA No. 243378/2024 - CONDONATION OF DELAY IN FILING

IA No. 243379/2024 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

Diary No(s). 28732/2024 (XI-A)

FOR

FOR CONDONATION OF DELAY IN FILING ON IA 233224/2024

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
233226/2024

IA No. 233224/2024 - CONDONATION OF DELAY IN FILING

IA No. 233226/2024 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

Diary No(s). 31877/2024 (XI-A)

IA No.173465/2024-CONDONATION OF DELAY IN FILING and IA
 No.173464/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 173465/2024 - CONDONATION OF DELAY IN FILING
 IA No. 173464/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

Diary No(s). 36082/2024 (XI-A)

IA No.250398/2024-CONDONATION OF DELAY IN FILING and IA
 No.250399/2024-CONDONATION OF DELAY IN REFILING / CURING THE
 DEFECTS

IA No. 250398/2024 - CONDONATION OF DELAY IN FILING

IA No. 250399/2024 - CONDONATION OF DELAY IN REFILING / CURING THE
 DEFECTS

Diary No(s). 42412/2024 (XI-A)

FOR

FOR CONDONATION OF DELAY IN FILING ON IA 40082/2025

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
 40083/2025

IA No. 40082/2025 - CONDONATION OF DELAY IN FILING

IA No. 40083/2025 - CONDONATION OF DELAY IN REFILING / CURING THE
 DEFECTS

Diary No(s). 42485/2024 (XI-A)

IA

FOR CONDONATION OF DELAY IN FILING ON IA 283526/2024

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
 283527/2024

IA No. 283526/2024 - CONDONATION OF DELAY IN FILING

IA No. 283527/2024 - CONDONATION OF DELAY IN REFILING / CURING THE
 DEFECTS

Diary No(s). 51365/2024 (XI-A)

IA

FOR CONDONATION OF DELAY IN FILING ON IA 280290/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 280293/2024

IA No. 280290/2024 - CONDONATION OF DELAY IN FILING

IA No. 280293/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

Diary No(s). 51415/2024 (XI-A)

IA

FOR CONDONATION OF DELAY IN FILING ON IA 265279/2024

IA No. 265279/2024 - CONDONATION OF DELAY IN FILING

Diary No(s). 56668/2024 (XI-A)

[TO

FOR CONDONATION OF DELAY IN FILING ON IA 287587/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 287588/2024

IA No. 287587/2024 - CONDONATION OF DELAY IN FILING

IA No. 287588/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

Diary No(s). 60000/2024 (XI-A)

FOR

FOR CONDONATION OF DELAY IN FILING ON IA 26593/2025

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 26594/2025

IA No. 26593/2025 - CONDONATION OF DELAY IN FILING
 IA No. 26594/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

Diary No(s). 60940/2024 (XI-A)

IA No. 25816/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 9624/2025 (XI-A)

IA No. 57871/2025 - CONDONATION OF DELAY IN FILING

IA No. 57872/2025 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 24220/2025 (XI-A)

IA No. 158581/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 26098/2025 (XI-A)

SLP(C) No. 7372/2024 (XI-A)

SLP(C) No. 7373/2024 (XI-A)

SLP(C) No. 7172/2024 (XI-A)

Only

FOR CONDONATION OF DELAY IN FILING ON IA 107055/2023

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
 107057/2023

SLP(C) No. 7174/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 7175/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 7176/2024 (XI-A)

SLP(C) No. 7177/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 67874/2023

IA No. 67874/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

SLP(C) No. 7165/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 67409/2023

IA No. 67409/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

SLP(C) No. 11826/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 95349/2024

IA No. 95349/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

SLP(C) No. 7194/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 120519/2023

IA No. 120519/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

SLP(C) No. 7197/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
113308/2023
IA No. 113308/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
SLP(C) No. 7198/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
123546/2023
IA No. 123546/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
SLP(C) No. 7199/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
111466/2023
IA No. 111466/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
SLP(C) No. 7238/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
131172/2023
IA No. 131172/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
SLP(C) No. 7200/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
117283/2023
IA No. 117283/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
SLP(C) No. 7239/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
119642/2023
IA No. 119642/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
SLP(C) No. 7376/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
112098/2023
IA No. 112098/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
SLP(C) No. 7256/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
180976/2023
IA No. 180976/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
SLP(C) No. 7362/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
245198/2023
IA No. 245198/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
SLP(C) No. 7241/2024 (XI-A)

**FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
142546/2023**

**IA No. 142546/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 7349/2024 (XI-A)
FOR ADMISSION and I.R.**

SLP(C) No. 7364/2024 (XI-A)

SLP(C) No. 14868/2025 (XI-A)

SLP(C) No. 7367/2024 (XI-A)

SLP(C) No. 7368/2024 (XI-A)

SLP(C) No. 7369/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 7370/2024 (XI-A)

**FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
24931/2024**

**IA No. 24931/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7319/2024 (XI-A)

**IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
169977/2023**

**IA No. 169977/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7420/2024 (XI-A)

SLP(C) No. 7421/2024 (XI-A)

**IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
226700/2023**

**IA No. 226700/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7072/2024 (XI-A)

**IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
244155/2023**

**IA No. 244155/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7529/2024 (XI-A)

**FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
43868/2024**

**IA No. 43868/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 12996/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 12825/2024 (XI-A)

**FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
106812/2024**

**IA No. 106812/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7530/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 51583/2024

IA No. 51583/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 8074/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 64426/2024

IA No. 64426/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 12997/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 120006/2024

IA No. 120006/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 19594/2024 (XI-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 177694/2024

IA No. 177694/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 26491/2024 (XI-A)

[TO

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 241257/2024

IA No. 241257/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 14233/2024 (XI-A)

SLP(C) No. 11824/2024 (XI-A)

SLP(C) No. 12278/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 105559/2024

IA No. 105559/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 13801/2024 (XI-A)

SLP(C) No. 13808/2024 (XI-A)

SLP(C) No. 19937/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 181585/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 186751/2024

IA No. 181585/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 186751/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 27274/2024 (XI-A)

SLP(C) No. 21097/2024 (XI-A)

SLP(C) No. 1893/2025 (XI-A)

IA No. 849/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

SLP(C) No. 19938/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
183759/2024

IA No. 183759/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 6607/2025 (XI-A)

SLP(C) No. 24450/2024 (XI-A)

FOR ADMISSION

SLP(C) No. 28148/2024 (XI-A)

SLP(C) No. 30055/2024 (XI-A)

SLP(C) No. 4306/2025 (XI-A)

SLP(C) No. 4133/2025 (XI-A)

SLP(C) No. 14508/2025 (XI-A)

SLP(C) No. 6670/2025 (XI-A)

SLP(C) No. 9577/2025 (XI-A)

SLP(C) No. 9576/2025 (XI-A)

SLP(C) No. 6608/2025 (XI-A)

SLP(C) No. 9575/2025 (XI-A)

SLP(C) No. 22193/2025 (XI-A)

SLP(C) No. 10532/2025 (XI-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
79755/2025

IA No. 79755/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 10866/2025 (XI-A)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
75151/2025

IA No. 75151/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 24915/2025 (XI-A)

SLP(C) No. 11678/2025 (XI-A)

SLP(C) No. 19233/2025 (XI-A)

SLP(C) No. 19738/2025 (XI-A)

SLP(C) No. 19741/2025 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 19746/2025 (XI-A)

SLP(C) No. 27620/2025 (XI-A)

Diary No(s). 17003/2025

IA No. 220350/2025 - CONDONATION OF DELAY IN FILING

IA No. 214216/2025 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

IA No. 220352/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

Diary No(s). 48959/2025 (XI-A)

IA No. 222771/2025 - CONDONATION OF DELAY IN FILING

Date : 13-10-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MR. JUSTICE VIJAY BISHNOI

**For Petitioner(s) :Mr. Pitambar Acharya, Advocate General
Mr. Anjuman Tripathy, AOR
Mr. Chandra Vardhan Singh, Adv.
Mr. Ardhendu Pratap Swain, Adv.
Ms. Aarushi Rao, Adv.**

**Mr. Pitambar Acharya, Advocate General
Mr. Prakash Ranjan Nayak, AOR
Mr. Somkeerti V Singhdeo, Adv.
Mr. Sidharth Nahar, Adv.
Ms. Ilashri Gaur, Adv.**

**Mr. Suwendu Suvasis Dash, AOR
Mr. Gaurav Khanna, AOR
Ms. Sharmila Upadhyay, AOR**

**Mr. Pitambar Acharya, Advocate General
Mr. Shibashish Misra, AOR
Mr. Manav Sabharwal, Adv.
Ms. Subashree Sen, Adv.
Ms. Shailja Singh, Adv.
Mr. Piyush Negi, Adv.**

**Mr. Som Raj Choudhury, AOR
Mr. Rohit Amit Sthalekar, AOR
Mr. Joby P. Varghese, AOR
Mr. Naveen Kumar, AOR
Mr. Niranjan Sahu, AOR
Mr. Prasenjeet Mohapatra, AOR
Mr. Ramendra Mohan Patnaik, AOR
Mr. Shubhranshu Padhi, AOR
Mr. Kiran Kumar Patra, AOR**

**Mr. Shovan Mishra, AOR
Ms. Bipasa Tripathy, Adv.
Mr. Shlok Luthra, Adv.**

**Mr. Srisatya Mohanty, AOR
Mr. Abhijit Pattanaik, Adv.
Ms. Sakshi Mittal, Adv.**

**Mr. Milind Kumar, AOR
Mr. Subhasish Mohanty, AOR**

**Mr. Pitambar Acharya, Advocate General
Ms. Mithu Jain, AOR
Ms. Visakha Raghuram, Adv.**

Ms. Sanjana Saddy, AOR

For Respondent(s) : Mr. Suresh Chandra Tripathy, AOR

**Mr. Anshuman Siddharth Nayak , AOR
Mr. Divya Prakash Arya, Adv.
Mr. Ratnadeep Raha, Adv.**

**Mr. Sandeep Kumar Mahapatra, Adv.
Ms. Mrinmayee Sahu, AOR
Mr. Sugam Kumar, Adv.
Mr. Sugam Kumar Jha, Adv.
Mr. Sreedas Kp, Adv.**

**Mr. Sukumar Pattjoshi, sR. Adv.
Mr. Kiran Kumar Patra, AOR
Mr. Chandan Meity, Adv.
Mr. Preetish Sahu, Adv.**

Ms. Sneha Kalita, AOR

**Mr. Suman Tripathy, AOR
Ms. Shruti Mishra, Adv.**

**Mr. Merusagar Samantaray, AOR
Mr. Sanjay Kumar Singh, AOR
Mr. Jaydip Pati, AOR**

**Mr. Purna Chandra Patnaik, AOR
Mr. Dillip Kumar Nayak, Adv.**

**Mr. Avijeet Bhujabal, Adv.
Ms. Megha Gaur, Adv.
Ms. Renu Bhandari, Adv.
Mr. Parmanand Gaur, AOR**

Mr. Dhananjai Jain, AOR

**Mr. Ratnakar Dash, Sr. Adv.
Mr. G.sivabalamurugan, AOR
Mr. C.adhikesavan, Adv.
Mr. P.v.harikrishnan, Adv.
Mr. C.kavin Ananth, Adv.
Mr. Dhass Prathap Singh V.m, Adv.
Mrs. Vibha Srivastava, Adv.
Ms. Meenakshi Rawat, Adv.**

**Mr. Anidita Pujari, Sr. Adv.
Mr. Laxmi, Adv.
Mr. Shailesh, Adv.
Mr. Sravan Kumar Karanam, AOR**

M/S. Parekh & Co., AOR
Mr. Sumit Goel, Adv.
Mr. D. P. Mohanty, Adv.
Ms. Sreeparna Basak, Adv.
Ms. Apurba Pattanayak, Adv.

Mrs. Nidhi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 10.11.2025.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
ASSISTANT REGISTRAR